



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 14/08/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2581684/ 16	Opp. No. AMD- 992810	M/s. Krishna & Saurastri Associates Llp, Mumbai V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Nasibdar International, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
02	2581674/ 05	Opp. No. AMD- 885417	Mr. Sandeep Hasmukhlal Shah, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
03	2581674/ 05	Opp. No. AMD- 887163	Mr. Sandeep Hasmukhlal Shah, Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
04	2581217/ 03	Opp. No. AMD- 894037	M/s. T.C.Patel & Co., Ahmedabad / Mr. Ripalbhai K. Sheth, Ahmedabad V/s M/s. Sharma & Associates, Ludhiana / Sh. Rajinder Kumar Nagpal Proprietor Of M/s. Dass Enterprises, Ludhiana	Venkatesan Rajamani, Asst. Registrar Delay rely letter / Evi. u/r-45

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2579965/09	Opp. No. AMD- 894981	M/s. K.C. Patel & Co., Ahmedabad / Mr. Nileshkumar C. Patel, Dehgam-Gandhinagar V/s M/s. Mahtta & Co., Ludhiana / M/s. Videotex International (P) Ltd., Sahnewal-Ludhiana	Venkatesan Rajamani, Asst. Registrar Main Matter
06	2580845/07	Opp. No. AMD- 948233	M/s. Trade Mark Registration Services, Jaipur / Mr. Rakeshkumar Jain, Kota-Rajasthan V/s Advocate Rohit Jain, Jaipur / Mr. Jasvinder Singh Bagga, Kota-Rajasthan	Abirama Sundara Vali M., Assistant Registrar Delay rely letter / Evi. u/r-45
07	2580845/07	Opp. No. AMD- 948347	M/s. Trade Mark Registration Services, Jaipur / Mr. Rakeshkumar Jain, Kota-Rajasthan V/s M/s. Remfry & Sagar, New Delhi	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	2579652/32	Opp. No. AMD- 881201	M/s. Krishna & Saurastri Associates LLP, Mumbai V/s Mr. Dewan Mohan Rajkumar, Mumbai / M/s. Parle Products Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Delay rely letter / Evi. u/r-46
09	2585083/36	Opp. No. AMD- 931301	Mr. Prakash Sojitra, Surat / M/s. Envision Scientific Pvt. Ltd., Surat V/s M/s. Worldwide Intellec, New Delhi / M/s. Hero Corporate Services Private Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2585082/44	Opp. No. AMD- 933197	Mr. Prakash Sojitra, Surat / M/s. Envision Scientific Pvt. Ltd., Surat V/s M/s. Worldwide Intellec, New Delhi / M/s. Hero Corporate Services Private Limited, New Delhi	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2584633/ 43	Opp. No. AMD- 888640	M/s. Cogito Legal, Ahmedabad / M/s. Rajhans Nutriments Private Ltd., Surat V/s M/s. W. S. Kane & Co., Mumbai / M/s. Speciality Restaurants Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
02	2584619/ 29	Opp. No. AMD- 888731	M/s. Cogito Legal, Ahmedabad / M/s. Rajhans Nutriments Private Ltd., Surat V/s M/s. W. S. Kane & Co., Mumbai / M/s. Speciality Restaurants Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
03	2576308/ 05	Opp. No. AMD- 880422	M/s. Ramesh K. Gautam & Associates, Ghaziabad-U.P. / M/s. Elegant International, Rajkot V/s M/s. Marion Biotech Pvt. Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar Main Matter
04	4633217/ 09	Opp. No. AMD- 1090174	M/s. Laad Associates, Indore-M.P. / Mr. Nikhil Pareek, Bikaner-Rajasthan V/s M/s. ANA Law Group, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-46(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3831309/19	Opp. No. AMD- 955079	Advocate Gaurav Soni, Ahmedabad / M/s. Greencon Industries Pvt. Ltd., Ahmedabad V/s M/s. K.G.Maheshwari And Associates, Cantt-Haryana / Mr. Sunit Jindal, Haryana	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
06	4953713/08	Opp. No. AMD- 1124109	Mr. Parul Kaushik Sorathiya, Rajkot / Mr. Milan Jayantibhai Mungara, Rajkot V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat State Fertilizers & Chemicals Ltd., Vadodara	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
07	3395864/01	Opp. No. AMD- 1037569	Advocate Shyam Arha, Marwar-Rajasthan / Mr. Premesh Bhootra S/O Sohan Lal Ji Bhootra, Jodhpur V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Visen Industries Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
08	3927660/01	Opp. No. AMD- 1049195	M/s. Tradesafe., Ahmedabad / Mr. Amitbhai Amrutlal Ladani, Rajkot V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Indofil Industries Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
09	2590585/05	Opp. No. AMD- 878562	M/s. Bipi Lifesciences Pvt. Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2589906/25	Opp. No. AMD- 946641	Advocate Gaurav Soni, Ahmedabad / M/s. Goldee Garments, Ahmedabad V/s M/s. Western Personality, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter



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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4355645/ 06	Opp. No. AMD- 1043805	Advocate Rajesh Ratilal Soni, Ahmedabad / Mr. Shruti Jain W/O. Sameer Buchha, Jaipur V/s M/s. Khaitan & Co., Mumbai / M/s. JSW IP Holdings Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Main Matter
02	4355645/ 06	Opp. No. AMD- 1046219	Advocate Rajesh Ratilal Soni, Ahmedabad / Mr. Shruti Jain W/O. Sameer Buchha, Jaipur V/s M/s. Indian Trade Marks Co., New Delhi / M/s. Jindal Industries Pvt. Ltd., Hissar-Haryana	Venkatesan Rajamani, Asst. Registrar Main Matter
03	4355645/ 06	Opp. No. AMD- 1063822	Advocate Rajesh Ratilal Soni, Ahmedabad / Mr. Shruti Jain W/O. Sameer Buchha, Jaipur V/s M/s. Vidhani Trade Marks Co., New Delhi / M/s. Shree Ganesh Rolling Mills (India) Limited, Hissar-Haryana	Venkatesan Rajamani, Asst. Registrar Main Matter
04	4037273/ 30	Opp. No. AMD- 1083220	M/s. S. M. Gupta & Co., Delhi / M/s. Amit Industries, Tonk-Rajasthan V/s M/s. Lalji Advocates, Delhi / M/s. Today Tea Limited, Delhi	Venkatesan Rajamani, Asst. Registrar Rule-46(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4037273/ 30	Opp. No. AMD- 1063513	M/s. S. M. Gupta & Co., Delhi / M/s. Amit Industries, Tonk-Rajasthan V/s M/s. Tyagi Certifications, Delhi / Mr. Pappu Farishta, Raipur-Chhattisgarh	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
06	3182319/ 42	Opp. No. AMD- 982250	Ms. Smita Chandra, Noida V/s M/s. K & S Partners, Gurgaon	Abirama Sundara Vali M., Assistant Registrar Rule-45(2)
07	4688322/ 30	Opp. No. AMD- 1093819	Ms. Abhilash Shukla, Raj Nagar-U.P. / Mr. Harshilkumar Anilkumar Gupta, Trading As:- Agrawal Industries, Anklav-Anand V/s Mr. Girish Mohanlal Chawla, Ulhasnagar-Thane / M/s. Kamal Tea Store, Ulhasnagar-Thane	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
08	2588159/ 18	Opp. No. AMD- 898538	Mr. Harpreetsingh Banker, Ahmedabad / M/s. Polofactory, Jaipur V/s M/s. United Overseas Trade Mark Co., New Delhi	Abirama Sundara Vali M., Assistant Registrar delay rely letter u/r-45
09	2589945/ 30	Opp. No. AMD- 910361	M/s. Mayur Sanghi & Associates, Jaipur / Mr. Girraj Prasad Agarwal, Jaipur V/s M/s. P.K.Arora, Agra / Mr. Goyal Namkeen Bhandar, Mathura-U.P.	Abirama Sundara Vali M., Assistant Registrar IP
10	2582071/ 24	Opp. No. AMD- 961983	M/s. Parker & Parker Co. LLP, Ahmedabad / Mr. Bharatbhai Shantilal Adani, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Adani Wilmar Limited, Ahmedabad	Abirama Sundara Vali M., Assistant Registrar Main Matter